

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI): (a) Yes, Sir.

(b) and (c). Government are fully aware of the secessionist and violent activities of these groups in and from foreign countries. Government are in continuous touch with foreign Government concerned, legislators, officials, media, Indian communities and others to project the correct position on Punjab and Kashmir.

527-246
Facilities to Chakmas

689. SHR KABINDRA PURKAYASTHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the facilities being provided to migrants who settled in Assam before January 1, 1966 and after January 1, 1966;

(b) whether similar facilities are provided to Chakmas who migrated to India from the erstwhile East Pakistan and were settled in Arunachal Pradesh prior to 1971-72;

(c) if so, the details thereof and if not, the reasons therefor;

(d) whether the Union Government have received any representations from certain organisations representing the Chakma families living in India ventilating their grievances;

(e) if so, the details thereof; and

(f) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM. M. JACOB): (a) In terms of the Assam Accord all persons who came and settled in Assam prior to 1.1.1966 have been regularised as

Citizens of India. Those who have come and settled between 1.1.66 to 24.3.71 are to enjoy all the rights and privileges of a Citizen of India except the right of voting for 10 years from the date of their registration after detection as a foreigner by Foreigners Tribunal. Those who have come to Assam after 25.3.71 are detected and expelled as illegal migrants after they have been determined as such by Illegal Migrants (Determination) Tribunals.

(b) and (c). No, Sir, in view of the opposition of the State Government.

(d) to (f). The Chakma refugees have been allowed to carry on trade and commerce and some educational facilities have also been provided to them.

527-247
Sale of Nuclear Power Plant by China to Pakistan

690. DR. LAXMINARAYAN PANDEYA:
SHRIMATI DIPIKA H. TOPIWALA:
SHRI ANNA JOSHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether China had recently decided to supply nuclear power plant to Pakistan;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHVSINH SOLANKI): (a) and (b). China and Pakistan have signed an agreement on 31.12.91 for the supply of a 300 MW nuclear power plant by China to Pakistan to be installed at Chashma near Mianwali. Both countries have said that the Agreement stipulates that the nuclear power